

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 11

Dated: 22nd September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 42 of 2011

In the matter of:

**Maharashtra State Electricity
Distribution Company Ltd.**

...

Appellant(s)

Versus

M.E.R.C. & Ors.

Respondent (s)

Counsel for the Appellant (s) : Mr. Adab Singh

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
For MERC

ORDER

Learned Counsel for the Appellant seeks 2 weeks time to file rejoinder.

Post the matter for hearing **on 19.10.2011,**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK